

F. No. 01(05)/Circular/CESTAT/2021  
**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL**  
West Block -2, R. K. Puram,  
New Delhi - 110066

Date: 27 May 2021

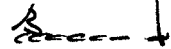
**CIRCULAR**

In supersession of Circular dated 9.1:2019, it is decided that the Members may submit monthly disposal statement of appeals in the prescribed format annexed herewith. The figures may contain total number of appeals heard and disposed regardless of who authored the order as on the last working day of the month, apart from the number of orders dictated. Such figures may be correlated with the number of orders uploaded on the website in the respective month. The statement may be sent directly to the Hon'ble President by 5<sup>th</sup> day of every successive month.

This will take with effect from 1 June 2021 starting with statement for May 2021.

This issues with the approval of the Hon'ble President.

By Order,



(Bineesh Kumar K. S.)  
Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Members, CESTAT, All Benches.
3. Deputy Registrars/Assistant Registrars CESTAT, All Benches.
4. Senior Private Secretaries/Stenos to Members, CESTAT, All Benches
5. Office Copy/Website.

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL**

(Bench)

**MONTHLY DISPOSAL STATEMENT OF APPEALS**

(Month/Year)

**I. DB**

No. of Appeals heard	No. of orders reserved	No. of open court orders signed	No. of reserved orders pronounced	Name(s) of the other Member(s) in the Bench	No. of Orders dictated
A	B	C	D	E	F

Total C + D =

**II SM**

No. of open court orders signed	No. of orders reserved	No. of reserved orders pronounced
A	B	C

Total A + C =

GRAND TOTAL: I + II =

(Name)  
Member (J)/(T)

To

Hon'ble President  
CESTAT  
New Delhi